

**IN THE INCOME TAX APPELLATE TRIBUNAL  
"A" BENCH, MUMBAI**

**SHRI AMARJIT SINGH, ACCOUNTANT MEMBER  
SHRI RAHUL CHAUDHARY, JUDICIAL MEMBER**

**ITA No. 2986/MUM/2022  
(Assessment Year 2015-16)**

**Income Tax Officer 12(3)(1), Mumbai,**  
145, 1<sup>st</sup> Floor, Aayakar Bhavan, M.K. Road,  
Mumbai - 400020

..... **Appellant**

**M/s Laxmi Realty and Advisory  
Pvt. Ltd.,**  
402, Cosmos Court Building, S.V. Road,  
Vile Parle (West), Mumbai - 400056  
[PAN: AABCL1116C]

Vs

..... **Respondent**

**CORRIGENDUM**

1. In the order, dated 11/12/2023, passed by "A" Bench of the Tribunal in ITA No. 2986/Mum/2022 the Permanent Account Number of the Assessee has been incorrectly mentioned as '**AAATG0260C**' instead of '**AABCL1116C**' in the cause title. The said mistake is hereby rectified by way of the present corrigendum. The Permanent Account Number mentioned as '**AAATG0260C**' in the cause title on the first page of the order, dated 11/12/2023, shall stand replaced by and be read as '**AABCL1116C**'.

**Sd/-  
(Amarjit Singh)  
Accountant Member**

**Sd/-  
(Rahul Chaudhary)  
Judicial Member**

मुंबई Mumbai; दिनांक Dated : 20.06.2024  
Alindra, PS

**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त/ The CIT
4. प्रधान आयकर आयुक्त / Pr.CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR, ITAT,  
Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार /(Dy./Asstt. Registrar)  
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai